

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
STARRED QUESTION NO-*29
ANSWERED ON- 21/07/2023

NON PAYMENT OF SALARY TO NTC STAFF

*29. SHRI ANIL DESAI:

Will the Minister of TEXTILES be pleased to state:

- (a) whether it is a fact that the National Textile Corporation (NTC) management has not paid salary to its employees for the last few months;
- (b) if so, the reasons therefor and for how long salary is not paid to them;
- (c) whether Government is aware that because of non-payment of salary, several employees have tried to end their lives; and
- (d) the details of measures taken by Government to provide relief to these employees?

ANSWER

THE MINISTER OF TEXTILES
(SHRI PIYUSH GOYAL)

(a) to (d): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE RAJYA SABHA
STARRED QUESTION NO. *29 TO BE ANSWERED ON 21.07.2023**

(a) to (d): Production activity in National Textile Corporation (NTC) working mills was suspended due to Covid-19 pandemic and nationwide lockdown imposed by the various State Governments from March, 2020. After lifting of the lockdown and as per availability of raw material, NTC restored operations in 14 mill units from January 2021 onwards. The second wave of Covid-19 pandemic again led to closure of all NTC mill operations in April, 2021. Due to unavailability of working capital and other financial constraints, operation of NTC mills is presently under suspension.

In order to protect the interest and welfare of employees, NTC has paid wages and statutory dues as per mutual agreement between management and representing workers of the mills up-to April, 2023, out of reserves of the company and Rs. 120.27 crore provided as budgetary support by the Ministry. No incident of NTC employees trying to end their lives due to non payment of salary has been reported so far.

In the light of continued poor economic viability of NTC mills, action plan for way forward in respect of NTC mills is under active consideration in consultation with NITI Aayog & Department of Public Enterprises.
